Annexure – 7

Name of the corporate debtor: VICTOR BUILDWEL PRIVATE LIMITED

Date of commencement of CIRP: 03.05.2025 (Order dated 07.04.2025 was received on 3rd May 2025)

List of creditors as on: 26th May, 2025

List of operational creditors (Government dues)

(Amount in₹)

Sl.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any
	Depart ment	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicab le	-gent claim	mutual dues, that may be set-off	under verifica- tion	not admitte d	
			NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL